

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/400(KB)2021
RST.A (IBC)/4(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SANJAY KUMAR SUREKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Noelle Banerjee, Adv.] For the Personal Guarantor
Mr. Dipak Dey, Adv.]
Ms. Sucheta Mitra, Adv.]
Mr. Aniket Guha, Adv.]

Ms. Usha Doshi, Adv.] For the Financial Creditor
Ms. Priyanka Gope, Adv.]

Mr. Sankarsan Sarkar, Adv.] For SREI Equipment Finance Ltd.
Mr. Aditya Kanodia, Adv.]
Mr. Tanmoy Sett, Adv.]
Ms. Suparna Sardar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **RST.A (IBC)/4(KB)2024:**
 - a. The matter stands adjourned to **08.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**